

Sixteenth Loksabha

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Title: Statutory resolution regarding increase in Basic Customs Duty on Chana.

HON. SPEAKER: The House will now take up Item No. 17, Statutory Resolution.

Shri Arun Jaitley.

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): I beg to move:

“In pursuance of section 8A(1) of the Customs Tariff Act, 1975, read with sub-section (3) of section 7 of the said Act, this House hereby approves of notification No.25/2018-Customs, dated 6th February, 2018 which seeks to increase the basic customs duty (BCD) on chana (chickpeas), falling under tariff item 07132000, of the Customs Tariff Act from 30 per cent to 40 per cent. ”

HON. SPEAKER: The question is:

“in pursuance of section 8A(1) of the Customs Tariff Act, 1975, read with sub-section (3) of section 7 of the said Act, this House hereby approves of notification No.25/2018-Customs, dated 6th February, 2018 which seeks to increase the basic customs duty (BCD) on chana (chickpeas), falling under tariff item 07132000, of the Customs Tariff Act from 30 per cent to 40 per cent. ”

The motion was adopted.

HON. SPEAKER: The House stands adjourned to meet again at 3 p.m.

13 47 hrs

The Lok Sabha then adjourned till Fifteen of the Clock.

15 03 hrs

The Lok Sabha re-assembled after Lunch at Three Minutes past

Fifteen of the Clock.

(HON. SPEAKER in the Chair)

15 03 ½ hrs

(At this stage, Shri Thota Narasimham and some other hon. Members came and stood on the floor near the Table.)

HON. SPEAKER: Please sit down.

.....(Interruptions)